APPROPRIATION PONDICHERRY BILL*, 1976

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THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): With your permission, Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union Territory of Pondicherry for the services of the financial year, 1975-76.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union Territory of Pondicherry for the services of the financial year, 1975-76."

The motion was adopted.

SHRIMATI SUSHILA ROHATGI: I introducet the Bill.

I beg to move.

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union Territory of Pondicherry for the services of the financial year 1975-76 be taken into consideration".

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union Territory of Pondicherry for the services of the financial year 1975-76 be taken into consideration.".

The motion was adopted.

JANUARY 27, 1976 Assam Billimanite Limited (Acquisition & Transfer of Refractory Plant) Bill

> MR. DEPUTY-SPEAKER: Now we take up clause by clause consideration. The question is:

"That Clauses 2 and 3, the Schedule, Clause I, the Enacting Formula and the Title stand part of the Bill.".

The motion was adopted.

Clause 2 and 3, the Schedule, Clause I, the Enacting Formula and the Title, were added to the Bill

SHRIMATI SUSHILA ROHATGI: I beg to move:

"That the Bill be passed."

MR DEPUTY-SPEAKER: The question is.

"That the Bill be passed."

The motion was adopted.

14 48 hrs.

ASSAM SILLIMANITE LIMITED (ACQUISITION) AND TRANSFER OF REFRACTORY PLANT, BILL

MR. DEPUTY-SPEAKER: We now take up the Bill to provide for the acquisition and transfer of the right, title and interest of the Assam Sillimanite Limited in respect of its Refractory Plant and for matters connected therewith or incidental thereto.

THE MINISTER OF STEEL, AND MINES (SHRI CHANDRAJIT YA-DAV): I beg to movet.

"That the Bill to provide for the acquisition and transfer of right, title and interest of the Assam Sillimanite Limited in respect of its Refractory Plant and for matters connected therewith or incidental thereto, be taken into consideration.".

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